## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 18-A/2016 with TP No. 18/111/NCLT/AHM/2016 (New) MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

Punit Shashikant Chauhan

V/s.

Nugen Machineries Ltd. & Ors.

Section of the Companies Act:

Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Hitesh Buch	PCS	for Petitum	Waleh
2. Aswish c. Doshi	res	ter Ragu	ander

## <u>ORDER</u>

Learned PCS Mr. Hitesh Buch present for Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.

At request of Learned PCS for Petitioner on the ground that proceedings relating to succession certificate are pending before Civil Court.

List the Matter on 14.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22<sup>nd</sup> day of May, 2017.